

**PROFORMA FOR DECLARATION OF ASSETS****(As On 31.03.2012)**

Name of Officer (In Full) : SHRI- ROOPNARAYAN PATHRE  
Date Of Birth : 12/12/1982  
Present post held : CIVIL JUDGE CLASS-II JAJAIPUR DISTT-JANJGIR-CHAMPA (C.G.)

<b>Immovable Property</b>				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
ग्राम-टुण्डरा / खपराडीह तहसील-कसडोल जिला-बलौदाबाजार छ0ग0	निरंक	कृषि भूमि 1.115 हैक्टेयर भूमि	श्रीमती वृन्दा पठारे (माँ)	
ग्राम-टुण्डरा / खपराडीह तहसील-कसडोल जिला-बलौदाबाजार छ0ग0	निरंक	लगभग 16 एकड़ कृषि भूमि समिलात खाते में दर्ज है।	निरंक	
ग्राम-टुण्डरा / खपराडीह तहसील-कसडोल जिला-बलौदाबाजार छ0ग0	16 कमरो का पक्का मकान समिलात खाते में दर्ज है।	निरंक	निरंक	
ग्राम-हुण्डा न्यू स्वागत विहार जिला-रायपुर	निरंक	1500 वर्ग फीट	श्रीमती वृन्दा पठारे (माँ)	श्री संजय बाजपेयी आ0 एम0एन0बाजपेयी नि-ए-206 कुबेर अपार्टमेंट संजय नगर, रायपुर से क्रय किया गया है।
<b>Movable Property (Value Above 25000/- of Rs.)</b>				
Name of Articles				
मारुति स्वीप्ट कार (जून 2012 में क्रय)				
<b>Jewellery (Lump Sum)</b>				
Gold Rs. 35000/-				

<b>Shares/Debentures</b>			
Name of Issuing Company:		Nos. Of Shares	
1		2	
Nil		Nil	
<b>Life Insurance Policy &amp; Others</b>			
Name of Issuing Company		Amount	
1		2	
LIC of India		6,00,000	
LIC of India		9,00,000	
LIC of India		50,000	
<b>Bank Deposites/Securities &amp; Investments</b>			
	<b>Name of Bank</b>	<b>City</b>	<b>Amount</b>
	1	2	3
<b>1) Fixed Depositess</b>	Nil	Nil	Nil
<b>2) Savings Bank A/Cs</b>	State Bank of India	Jaijaipur	17930
	State Bank of India	Jaijaipur	12148
<b>3) PPF</b>	Nil	Nil	
<b>4) GPF/CPS</b>	Nil	Nil	112743
<b>5) NSS</b>	Nil	Nil	Nil
<b>6) Others</b>	Nil	Nil	Nil

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date